

**From:**

Atul Srivastava, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

**To,**

The Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Govt. of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085

No. 635 /Admin (Services)/2016 Dated:Allahabad: December 02, 2016

**Subject: Nomination for training Courses scheduled during January to March, 2017 at the Institute.**

**Sir,**

With reference to your letter no. 20/01/2016-NICFS dated 14.10.2016 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi.

| Sl. No | Name of Officer(s) S/Sri | Designation & Present Place of Posting                     | Programme Name and Date                                                                |
|--------|--------------------------|------------------------------------------------------------|----------------------------------------------------------------------------------------|
| 1.     | Vimal Tripathi           | Civil Judge (Junior Division), (Sitapur) Biswan            | Management of Criminal Behaviour<br><b>2 – 6 January, 2017</b>                         |
| 2.     | Anand Shukla             | Civil Judge (Junior Division), Hardoi                      | Course on Criminology and Forensic Science<br><b>9 – 20 Jan., 2017</b>                 |
| 3.     | Smt. Shiv Kumari         | Judicial Magistrate, Firozabad                             | Course on Speaker Identification and Tape Authentication<br><b>06 – 10 Feb., 2017</b>  |
| 4.     | Shyam Shanker (Upadhyay) | Legal Advisor to Governor, Governor's Secretariat, Lucknow | Course on Scientific Techniques in Forensic Investigation<br><b>13 – 17 Feb., 2017</b> |
| 5.     | Dibyanand                | Civil Judge (Junior Division), Charkhari (Mahoba)          | Induction Course in Forensic Science<br><b>20 Feb., - 10 March, 2017</b>               |
| 6.     | Amit Kumar Singh         | Civil Judge (Junior Division), Bahraich                    | Course on Wildlife Crime and Forensic Science<br><b>20 – 24 March , 2017</b>           |
| 7.     | Mohd. Husain             | Additional District & Sessions Judge, Raebareli            | Course on Expediting Justice through Research<br><b>27 - 31 March, 2017</b>            |

Yours faithfully,

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 635 (i)/Admin. (Services)/2016 Dated: December 02, 2016**

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Bahraich, Firozabad, Hardoi, Mahoba, Raebareli and Sitapur with the request that kindly direct the officers concerned to send the information in respect of themselves to the Institute {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website [www.nicfs.nic.in](http://www.nicfs.nic.in) under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 21 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
3. Sri Shyam Shanker (Upadhyay), Legal Advisor to the Governor, Governor's Secretariat, Lucknow with the request that kindly report at the said Institute for participation in aforesaid training programme and send the information in respect of {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website [www.nicfs.nic.in](http://www.nicfs.nic.in) under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 21 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Assistant Registrar (Services)**